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Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Udyog Bhawan, New Delhi

Public Notice No. 30 /2015-2020
Dated 18th October, 2021


In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (FTP) 2015-2020, the Director General of Foreign Trade hereby authorizes the following agencies to issue Certificate of Origin (Non Preferential):

i. Export Promotion Council for EOU & SEZs
8G 8th floor, Hansalaya Building, 15, Barakhamba Road,
New Delhi – 110001
Tele No. 011-23329766-69, Fax 011-23329770
E-mail: epces@epces.in
Website: www.epces.in

ii. Urban Exim Care Association
9, Ground Floor, Ankinini House
Near NABARD, Near Usmanpura Garden,
Ahmedabad, Gujarat -380 013
Tele/Helpline No. 7600003377 / 9727298288
E-mail: urbaneximcare@gmail.com
Website: https://www.ueca.in

iii. Federation of Industries & Associations
FIA Bhavan, R-11, New Green City, GIDC Housing Zone
Near D-Market, Sector 26,
Gandhinagar, Gujarat – 382026
Tele No. 079-23289311, Mob. 9925007221
E-mail: fiagujarat@gmail.com
Website: www.fia-gujarat.org

2. Accordingly, name of the above agencies are added as under in Appendix 2E [List of Agencies Authorized to issue Certificate of Origin (Non-Preferential)] to Appendices & Aayat Niryat Forms of FTP (2015-2020):

<table>
<thead>
<tr>
<th>Name of Agency</th>
<th>State</th>
<th>Serial No.</th>
</tr>
</thead>
<tbody>
<tr>
<td>Export Promotion Council for EOU &amp; SEZs</td>
<td>Delhi</td>
<td>20</td>
</tr>
<tr>
<td>Urban Exim Care Association</td>
<td>Gujarat</td>
<td>15</td>
</tr>
<tr>
<td>Federation of Industries &amp; Associations</td>
<td>Gujarat</td>
<td>16</td>
</tr>
</tbody>
</table>
3. **Effect of this Public Notice:**

Three new agencies are enlisted under Appendix 2E of FTP, 2015-2020 for issuing Certificate of Origin (Non- Preferential).

(Amit Yadav)

Director General of Foreign Trade &
Ex-officio Addl. Secretary to GoI

Email: dgft@nic.in

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